

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

19. I.A. 3634/2022

I.A. 2472/2022

I.A. 1768/2022

I.A. 630/2022

IN

C.P.(IB)-3310(MB)/2018

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Om Scaffolders

V/s.

Vag Buildtech Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
08.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)